

Minutes of Exim Facilitation Committee (EFC) meeting No. 04/AM-20 dated 19.07.2019 for import of restricted items

Meeting No. 04 of AM-20 of EXIM Facilitation Committee (EFC) was held on 19.07.2019 at 3.00 PM in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.P. Roy, Jt. DGFT, DGFT
- (ii) Shri Md. Zakir Hussain, Director, DHI
- (iii) Shri Nirmal Kumar, Dy. DGFT, DGFT
- (iv) Shri P. Somakumar, Under Secretary, M/o P&NG
- (v) Shri R. S. Srivastav, Engg. WPC, DOT
- (vi) Ms. C. Baby Usha, Section Officer, MHA
- (vii) Shri Abdul Sadiq Khan, FTDO, DGFT
- (viii) Shri A.K. Mishra, A.I.A., M/o Steel
- (ix) Shri Nand Lal, Consultant, DIPP
- (x) Shri Sanjay Chavre, Sr. DO, DHI
- (xi) Shri Yogesh Kumar, JSO, D/o AHD&F

3. Total number of cases considered in the meeting was **218**. The committee decided that as in the past, all NOC received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **44** cases were approved, **06** cases were rejected, **16** Cases were closed & **152** cases were deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases recommended for approval at Sl. Nos. 135 and 136 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-I Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1	M/s. Dyer Impex, Mumbai 01/53/8/E/AM19/D-27/IC	08.12.18	3,29,700 Nos. of ornamental fishes	30.92	Rejected as not recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19
2	M/s. Fortune Associates, Hyderabad. 01/53/8/E/AM19/F-11/IC	01.01.19	2 Pairs of Cat and 5 Pairs of Gemsbok	14.7	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19 has recommended for import of 02 Nos. of cats, subject to recommendation from MoEF&CC. The committee accordingly decided to seek comments from MoEF&CC(WL). The request for import of Gemsbok has been rejected by the EFC in its meeting dated 26.04.19. Comments sought from MoEF&CC on 20.06.19 on 2 pairs of Cat.

3	M/s. Madras Crocodile Bank Trust, Mamallapuram, Tamil Nadu 01/53/8/E/AM19/M-25/IC	02.01.19	2 nos. of Orinoco Crocodiles	NA	Comments sought from MoEF&CC(WL) on 03.01.2019. Reminder sent to DAHD&F vide agenda note dated 20.06.19 and 18.07.2019. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 19.03.2019
4	M/s. Vidhaan Sales, Nagpur. 01/53/8/E/AM19/V-28/IC	08.01.19	Live Horses	33.86	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19 has informed that the firm has not furnished the age, sex and purpose of the import in the original application. Hence, the firm is to furnish above details to DAHD&F with copy to DGFT.
5	M/s. Delta Exim Services, Mumbai. 01/53/8/E/AM19/D-31/IC	10.01.19	6000 pcs. Birds Eggs	1.80	DAHD&F vide OM dated 22.04.19 informed that the details of species of birds, scientific name, Hygiene/health status egg laying birds and eggs have not been furnished by the importer. Hence, the firm is to furnish above details to DAHD&F with copy to DGFT.
6	M/s. Delta Exim Services, Mumbai. 01/53/8/E/AM19/D-33/IC	11.01.19	1000 pairs Exotic Cockatoos, Macaws, Parakeets & Birds	50.00	Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 18.02.19. Comments sought from MoEF&CC on 01.03.19 which is awaited. The committee noted that in their application, the firm has indicated the purpose of import as 'Actual User' but the firm has not indicated the specific use of 1000 pairs Exotic Cockatoos, Macaws, Parakeets & Birds. Accordingly, the committee decided to seek specific purpose of import from the firm. The firm has been requested to furnish specific purpose of import on 07.06.19. Reply received from the firm on 17.07.19
7	M/s. Eurofins Advinus Limited, Bengaluru. 01/53/8/E/AM19/E-26/IC	17.01.19	32378 Nos. of Rats	1849.8	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19 RA Bangalore may issue the import authorization to the applicant for import of 32378 Nos. of Rats (16189 Nos. Male & 16189 Nos. of female) for experimental purpose from Netherlands, Israel, France, UK, Germany, Hungary, Italy, Japan, USA & Thailand for a CIF value of Rs. 18,49,85,072/- (Pound 20,78,484) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.
8	M/s. Bangalore Horse Riding School, Bangalore 01/53/8/E/AM19/B-36/IC	10.02.19	32 Nos. of Horses	160.00	Comments sought from DAHD&F on 12.02.2019. DAHD&F has sought information from the firm. The firm vide e-mail dated 06.06.19 has furnished the reply, which has been forwarded to DAHD&F on 19.06.19. Reminder sent to DAHD&F vide agenda note dated 20.06.19 and 18.07.2019.
9	M/s. Sea World Aquaa Systems Trivandrum. 01/53/8/E/AM19/S-96/IC	27.02.19	94,000 Nos. Ornamental Fish	45.36	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19

RA Trivandrum may issue the import authorization to the applicant for import of 94,000 Nos. of Ornamental Fishes from Sri Lanka, Singapore, Maldives, Malaysia, Thailand, Hong Kong, Philippines, Indonesia, Hawaii, Australia, Germany, Denmark, Vietnam, Japan, China, Taiwan, America & Bangkok for a CIF value of Rs. 45,36,060/- (USD 69,200) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19 besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Trivandrum.

10	M/s. Swasthik Aquarists, Chennai. 01/53/8/E/AM19/S-88/IC	25.02.19	Ornamental Fish	76.89	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 26.03.2019 informed that the application is not in the prescribed performa as per revised sanitary protocol. Reply received from the firm has been forwarded to DAHD&F on 07.06.19. Reminder sent to DAHD&F vide agenda note dated 20.06.19 and 18.07.2019.
11	M/s. Badam Agro Farms Hyderabad. 01/53/8/E/AM19/B-40/IC	14.03.19	Goat Najdi, Common Eland & Kangaroo	33.3	The request for import of Common Eland & pairs of Kangaroo has been rejected by the EFC in its meeting dated 26.04.19. DAHD&F vide OM dated 22.04.2019 has informed that the firm may be requested to state whether there is any intention or probability of breeding or cross breeding with local animals and also to furnish a NOC from State Animal Husbandry Department and to inform whether this is in line of the State Small Ruminant Development Policy. Hence, the firm is to furnish above details to DAHD&F with copy to DGFT.
12	M/s. Eurofins Advinus Limited, Bengaluru. 01/53/8/E/AM19/E-31/IC	14.03.19	13718 Nos. of Mice	796.85	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19

RA Bangalore may issue the import authorization to the applicant for import of 13718 Nos. of Mice (5659 Nos. Male & 8059 Nos. of female) for experimental purpose from Netherlands, Israel, France, UK, Germany, Hungary, Italy, Japan, USA & Thailand for a CIF value of Rs. 7,96,85,260/- (Euro 8,95,340) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.

13	M/s. Indian Cane Power Limited, Karnataka. 01/53/8/E/AM20/I-2/IC	08.04.19	3 nos. of Baroque Pinto Horses	11.6	Comments sought from D/o AHD&F on 12.04.2019. Reminder sent to DAHD&F vide agenda note dated 20.06.19 and 18.07.2019.
14	M/s. Poonawalla Astonish Stud Private Limited, Pune. 01/53/8/E/AM19/P-40/IC	09.01.19	One Stallion	1500.0	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 informed that the unit price for stallion intended for import is Rs. 15 Crores/stallion, which seems to be on a very higher side. DAHD&F has requested to ask the reasons and the specific details justifying such high quoted price for the said Horse from the importer. Hence, the firm is to furnish above details to DAHD&F with copy to DGFT.
15	M/s. Tasgaonkar Blossom Pvt. Ltd., Mumbai 01/53/8/E/AM19/T-40/IC	25.03.18	2 Dog	1.60	Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.19. The committee decided to examine the case on file.

16	M/s. Sumeet Singh, New Delhi. 01/53/8/E/AM19/S-103/IC	23.03.19	1 No. of Pet Dog	.36	Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19. The committee decided to examine the case on file.
17	M/s. Jyoti Singh, USA 01/53/8/E/AM20/J-6/IC	22.04.19	02 Nos. of Dogs	.0005	The committee noted that both the requests Sl. No. 17 and Sl. No. 18 are from same family. Accordingly, the committee decided to reject the request.
18	M/s. Sumeet Verma, USA 01/53/8/E/AM20/S-12/IC	22.04.19	02 Nos. of Dogs	.0005	
19	M/s. Dashmesh Stud Farm, Brijwala Muktsar 01/53/8/E/AM20/D-1/IC	22.04.19	02 Nos. of Stallions and 06 Nos. of Broodmares	5.70	Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19. The committee decided to examine the case on file. Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19
RA Ludhiana may issue the import authorization to the applicant for import of 08 Nos. of Horses (02 Nos. Stallions & 06 Nos. Broodmares) for breeding purpose from USA, France, Canada, Ireland, Japan & England for a CIF value of Rs. 4,21,80,000/- (USD 5,70,000) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ludhiana.					
20	M/s. Sea World Aqua Systems, Kerala 01/53/8/E/AM20/S-8/IC	20.04.19	100 Nos. of Royal Angle Fish	.0089	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 informed that the application is not in the prescribed format. Therefore, the applicant may be advised to submit the application in the prescribed format for further examination. Hence, the firm is to furnish above details to DAHD&F with copy to DGFT.
21	M/s. Sunjay Kapur, New Delhi. 01/53/8/E/AM20/S-18/IC	10.05.19	6 nos. of Polo Ponies	64.8	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 15.07.19
CLA New Delhi may issue the import authorization to the applicant for import of 06 Nos. of Polo Ponies (as per details mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 15.07.19) from UK for a CIF value of Rs. 64,80,000/- (GBP 72,000) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 15.07.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
22	M/s. IISER(Indian Institute of Science Education And Research), Pune. 01/53/8/E/AM20/I-7/IC	08.05.19	12 nos. of Live Mice	0.040	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.19
RA Pune may issue the import authorization to the applicant for import of 12 Nos. of Live Mice from Max Plank Institute of Immunology and Epigenetics, Germany for research purpose for a CIF value of Rs. 4,000/- (Euro 50) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.					
23	M/s. Marilyn Anita Monteagudo, Faridabad. 01/53/8/E/AM20/M-4/IC	08.05.19	1 no. of live Pet Animal dog	.25	DAHD&F vide e-mail dated 11.07.19 has sought information from the firm. Hence, the firm is to furnish above details to DAHD&F with copy to DGFT.
24	M/s. VGP Marine Kingdom Private Limited, Chennai. 01/53/8/E/AM20/V-3/IC	07.05.19	Ornamental Fish	26.2	Rejected as not recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19
25	M/s. Shantha Biotechnics Private Limited, Hyderabad. 01/53/8/E/AM20/S-15/IC	07.05.19	4000 nos. of Mice, 5000 nos. of	235.4	Comments sought from D/o AHD&F on 08.05.2019. DAHD&F vide e-mail dated 18.06.19 has sought information from the

			mice.		firm. The same has been communicated to the firm on 19.06.19. Hence, the firm is to furnish above details to DAHD&F with copy to DGFT.
26	M/s. GVK Biosciences Pvt. Ltd., Hyderabad. 01/53/8/E/AM20/G-3/IC	30.04.19	60 no.s of Male Cynomolgus Monkey cryopreseved Hepatocytes CITES, 5 millionas	13.4	Comments sought from D/o AHD&F on 01.05.2019. DAHD&F vide e-mails dated 29.05.19 has informed that the firm has not provided the details regarding the products to be imported. Hence, it is requested to ask from the importer to provide the products details. The firm vide e-mail dated 07.06.19 has informed that their product requirement is for import of monkey Hepatocytes only. DAHD&F vide e-mail dated 17.06.19 has sought details of products the firm wish to import. Reply from the firm is awaited. Reminder issued by DAHD&F vide e-mail dated 11.07.19. Hence, the firm is to furnish above details to DAHD&F with copy to DGFT.
27	M/s. Lisa Zimmermann, Germany. 01/53/8/E/AM20/L-2/IC	20.05.19	15 nos. Home Pigeon	.30	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19
RA Chennai may issue the import authorization to the applicant for import of 30 Nos. (15 pairs of birds) of domesticated pet pigeons from Germany for a CIF value of Rs. 30,000/- (Euro 375) subject to the condition mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 04.07.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
28	M/s. Sans Craintes Stud Farm (p) Ltd., Coimbatore. 01/53/8/E/AM20/S-21/IC	14.05.19	6 nos. Broodmare & 01 No. of Stallion	1.69	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 15.07.19
RA Coimbatore may issue the import authorization to the applicant for import of 6 nos. Broodmare & 01 No. of Stallion as per the details indicated in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 15.07.19 from UK for a CIF value of Rs. 3,20,00,000/- (Euro 402515.70) subject to the condition mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 15.07.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Coimbatore.					
29	M/s. Aqua Pieces, Mumbai. 01/53/8/E/AM20/A-18/IC	09.05.19	90,000 Nos. of Ornamental Fishes	50.60	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19
RA Mumbai may issue the import authorization to the applicant for import of only those Ornamental Fishes which are permitted species in the said Sanitary Health Protocol vide OM No. 35029/10/2008-Fy(Trade) dated 09.03.2017 from the countries mentioned in the application for a proportionate CIF value subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
30	M/s. Lakshmi Nandni Imports, Viskhapatnam. 01/53/8/E/AM20/L-3/IC	21.05.19	Ornamental Fishes	25.0	Rejected as not recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19
31	M/s. Ashley Farm Products & Infrastructure, Kerala. 01/53/8/E/AM20/A-9/IC	29.03.2019	Ornamental Chicken, Ornamental Duck, Ornamental swan, Ornamental	.49	Approved as recommended by DAHD&F vide OM No. 110102 (1)/3/2017-Trade dated 17.07.19, subject to the CITES list and Wildlife Clearance from MoEF&CC

			Goose, Ornamental Pigeon, Ornamental Parrot, Ornamental Pea Fowl, Ornamental Pheasant & Hatching Eggs etc		
RA Cochin may issue the import authorization to the applicant for import of Ornamental Chicken, Ornamental Duck, Ornamental swan, Ornamental Goose, Ornamental Pigeon, Ornamental Parrot, Ornamental Pea Fowl, Ornamental Pheasant & Hatching Eggs etc as per the list attached with the DAHD&F OM No. 110102 (1)/3/2017-Trade dated 17.07.19 from Philippines for a CIF value of Rs. 10,76,925/- (USD 14957.30) subject to the condition mentioned in the DAHD&F OM No. 110102 (1)/3/2017-Trade dated 17.07.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cochin.					
32	M/s. Dmitrii Frantcev, Jaipur 01/53/8/E/AM20/D-4/IC	22.05.2019	1 no. of pet Cat	.10	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19
CLA New Delhi may issue the import authorization to the applicant for import of 01 No. of Pet Cat as per details given in DAHD&F OM No. 110102(1)/3/2017-Trade dated 04.07.19 from Russia for a CIF value of Rs. 10,500/- (USD 150) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
33	M/s. Aggarwal Ameet Surinderpal, Mumbai. 01/53/8/E/AM20/A-22/IC	31.05.19	13,90,000 Nos. of Ornamental Fish	41.7	Comments sought from D/o AHD&F on 31.05.2019. Reminder sent vide agenda note dated 20.06.19 and 18.07.19.
34	M/s. Regional Centre for Biotechnology, Faridabad. 01/53/8/E/AM20/R-10/IC	30.05.19	4 Nos. of Mice	.96	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.19
CLA New Delhi may issue the import authorization to the applicant for import of 04 Nos. of mice (quantity and description as per DAHD&F OM No. 110102(1)/3/2017-Trade dated 17.07.19) for R&D purpose from USA for a CIF value of Rs. 96,720/- (USD 1381.70) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
35	M/s. Regional Centre for Biotechnology, Faridabad. 01/53/8/E/AM20/R-11/IC	30.05.19	50 Nos. of Mice	12.4	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.19
CLA New Delhi may issue the import authorization to the applicant for import of 50 Nos. of mice (quantity and description as per DAHD&F OM No. 110102(1)/3/2017-Trade dated 17.07.19) for R&D purpose from China for a CIF value of Rs. 24,92,000/- (USD 35,600) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
36	M/s. Delta Exim Services, Mumbai. 01/53/8/E/AM20/D- 5/IC	29.05.19	110 pairs of Live Horses	202.6	Comments sought from D/o AHD&F on 30.05.2019. Reminder sent vide agenda note dated 20.06.19 and 18.07.19.
37	M/s. TIFR Center for Interdisciplinary Sciences, Hyderabad. 01/53/8/E/AM20/T- 13/IC	29.05.19	300 Nos. Mice	29.56	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.19
RA Hyderabad may issue the import authorization to the applicant for import of 300 Nos. of Laboratory Mice 300 Nos. (150 Nos. of mice sperm straws and 150 Nos. of Embryos vials) of Laboratory Mice (Mus musculus) cryopreserved sperm straw/embryo from USA for a CIF value of Rs. 29,56,800/- (USD 42,000) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will					

be sent by e-mail to the applicant and RA Hyderabad.

38	M/s. National Centre for Biological Science, Bangalore. 01/53/8/E/AM20/N-6/IC	27.05.19	500 nos. Mice & 200 Vls. Mouse	7.70	Comments sought from D/o AHD&F on 28.05.2019. Reminder sent vide agenda note dated 20.06.19 and 18.07.19
39	M/s. Global Fisherman, Navi Mumbai. 01/53/8/E/AM20/G-9/IC	10.05.19	1,24,00,000 Nos. of Ornamental Fish	550.22	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19
RA Mumbai may issue the import authorization to the applicant for import of only those Ornamental Fishes which are permitted species in the said Sanitary Health Protocol vide OM No. 35029/10/2008-Fy(Trade) dated 09.03.2017 from the countries mentioned in the application for a proportionate CIF value subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
40	M/s. Vidhaan Sales, Nagpur 01/53/8/E/AM20/V-7/IC	19.12.18	39,83,000 Nos. of Ornamental Fishes	109.79	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19
RA Nagpur may issue the import authorization to the applicant for import of only those Ornamental Fishes which are permitted species in the said Sanitary Health Protocol vide OM No. 35029/10/2008-Fy(Trade) dated 09.03.2017 for a proportionate CIF value subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Nagpur.					
41	M/s. Lupin Limited, Mumbai. 01/53/8/E/AM20/L-6/IC	03.06.19	2200 Nos. of Rats & Mice	128.56	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19
RA Mumbai may issue the import authorization to the applicant for import 2200 Nos. of Mice and Rats (1400 Nos. of Mice and 800 Nos. of Rats) (quantity & description as per DAHD&F OM No. 110102(1)/3/2017-Trade dated 04.07.19) for research purposes from USA, UK, Germany, Italy, Israel, Spain, Netherlands and France for a CIF value of Rs. 1,28,56,248/- (USD 1,80,692) subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
42	M/s. Regional Center for Biotechnology, Faridabad. 01/53/8/E/AM20/R-12/IC	30.05.19	04 Nos. of Mice	.96	Comments sought from D/o AHD&F on 11.06.2019. Reminder sent vide agenda note dated 20.06.19 and 18.07.19
43	M/s. Indian Institute of Science Bangalore. 01/53/8/E/AM20/I-13/IC	30.05.19	59 Nos. of Mice	14.21	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19
RA Bangalore may issue the import authorization to the applicant for import 59 Nos. of mice (quantity & description as per DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19) for research activities from USA for a CIF value of Rs. 14,21,389.33 (USD 20,175.86) subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
44	M/s. IISER (Indian Institute of Science Education & Research), Pune 01/53/8/E/AM20/I-15/IC	20.05.19	50 nos. of Xenopus Laevis	.17	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19
RA Pune may issue the import authorization to the applicant for import of 50 Nos. of Female Adult Xenopus Laevis Frogs from USA for a CIF value of Rs. 17,000/- (USD 2400) subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.07.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.					
45	M/s. IISER (Indian Institute of Science Education & Research), Pune 01/53/8/E/AM20/I-16/IC	20.05.19	6 nos. of Mice	.05	Comments sought from D/o AHD&F on 13.06.2019. Reminder sent vide agenda note dated 20.06.19 and 18.07.19
46	M/s. Symbiosis International, Pune. 01/53/8/E/AM20/S-27/IC	08.06.19	08 Nos. of Mice	1.38	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.19

RA Pune may issue the import authorization to the applicant for import 08 Nos. of mice (quantity & description as per DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.19) from USA for a CIF value of Rs. 1,38,173/- (USD 1942) subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.

47	M/s TIFR Centre for Interdisciplinary Sciences, Hyderabad. 01/53/8/E/AM20/T-17/IC	07.06.19	300 nos. of Laboratory Mice and 300 Nos. of Laboratory Mice (Mus musculus) cryopreserved sperm straw/embryo	26.92	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.19
RA Hyderabad may issue the import authorization to the applicant for import of 300 Nos. of Laboratory Mice 300 Nos. (150 Nos. of mice sperm straws and 150 Nos. of Embryos vials) of Laboratory Mice (Mus musculus) cryopreserved sperm straw/embryo from UK for a CIF value of Rs. 26,92,500/- (GBP 30,000) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
48	M/s. Marinescape India Private Limited, Chennai. 01/53/8/E/AM20/M-13/IC	13.06.19	6 nos. Myocastor Coypus, 8 nos. African Penguin, 2 nos. Marbeled Lungfish etc.	592.04	Comments sought from D/o AHD&F on 17.06.2019. Reminder sent to DAHD&F vide agenda note dated 20.06.19 and 18.07.19
49	M/s. Prashant Narendra Gunjalkar, Sion, Maharashtra. 01/53/8/E/AM20/P-13/IC	25.04.19	35 nos. Colts/ Stallions/ Fillies/ Mares	19.0	Comments sought from D/o AHD&F on 25.06.2019. DAHD&F vide e-mail dated 17.07.19 has sought information from the applicant. Hence, the applicant is to furnish reply directly to DAHD&F with copy of DGFT.
50	M/s. Jagannath Fish Aqua International, Howrah, West Bengal. 01/53/8/E/AM20/J-7/IC	06.06.19	Ornamental Fishes		Comments sought from D/o AHD&F on 25.06.2019. Reminder sent to DAHD&F vide agenda note dated 18.07.19
51	M/s. Satnam Balon, Nawan Shaher, Punjab. 01/53/8/E/AM20/S-32/IC	21.06.19	1 no. Dog	.14	Comments sought from D/o AHD&F on 24.06.2019. Reminder sent to DAHD&F vide agenda note dated 18.07.19
52	M/s. Kavita Swittens, New Delhi 01/53/8/E/AM20/K-7/IC	19.06.19	3 nos. of Riding Horses (2 Mares and 1 Gelding)	32.4	Comments sought from D/o AHD&F on 21.06.2019. Reminder sent to DAHD&F vide agenda note dated 18.07.19
53	M/s. Chital Genus ABS India Pvt. Ltd. Pune. 01/53/8/E/AM20/C-9/IC	19.06.19	16 nos. of Holstein Friesian and Jersey Pure Breed Live Bulls	122.6	Comments sought from D/o AHD&F on 21.06.2019. Reminder sent to DAHD&F vide agenda note dated 18.07.19.
54	M/s. Maxima Nutrition, Haryana. 01/53/8/E/AM20/M -15/IC	19.06.19	2000 nos. VJ Quintana X-Vik, 2000 nos. VJ Nibali X-vik,	142.2	Comments sought from D/o AHD&F on 21.06.2019. DAHD&F vide e-mail dated 05.07.19 has sought information from the firm. Hence, the firm is to submit reply directly to DAHD&F with copy to DGFT.

			2000 nos. VJ Gutz X-Vik VJ Leica X-Vik 2000 nos. 2000 nos VJ Choko X-viketc.		
55	M/s. Shibu, Alappuzha. 01/53/8/E/AM20/S-31/IC	18.06.19	1 no. of Live pet Dog	.087	DAHD&F vide OM dated 17.07.19 has informed that the importer has not furnished the pet book, detailed vaccination records and veterinary health certificate accredited by concerned department of the Exporting country. Hence, the firm is to submit above details directly to DAHD&F with copy to DGFT.
56	M/s. Transitional Health Science & Technology of India, Faridabad. 01/53/8/E/AM20/T-18/IC	17.06.19	20 Nos. of CD4cre x Egfr fl/fl Mice (female) and 20 Nos. of CD4cre x Egfr fl/fl Mice (male)	.018	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.19.
CLA New Delhi may issue the import authorization to the applicant for import of 20 Nos. of CD4cre x Egfr fl/fl Mice (female) and 20 Nos. of CD4cre x Egfr fl/fl Mice (male) from UK for a CIF value of Rs. 1800/- (GBP 20) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
57	M/s. Renjith KS, Kerala. 01/53/8/E/AM20/R-16/IC	2.05.19	500 nos. of Live Ornamental Fish	.21	Comments sought from D/o AHD&F on 27.06.2019. DAHD&F vide e-mail dated 25.07.19 has sought information from the applicant. Hence, the applicant is to submit above details directly to DAHD&F with copy to DGFT.
58	M/s. Varun Todi 01/53/8/E/AM20/V-11/IC	25.06.19	3 Nos. of Riding Horses	28.8	Comments sought from D/o AHD&F on 26.06.2019. Reminder sent to DAHD&F vide agenda note dated 18.07.19.
59	M/s Arjuna Natural Pvt. Ltd., Kerala. 01/53/8/E/AM20/A-34/IC	01.07.19	100000 Kgs. Omega-3 fatty acid (Fish Oil Purified)-3322EE)	682.88	Comments sought from D/o AHD&F on 02.07.2019. Reminder sent to DAHD&F vide agenda note dated 18.07.19.
60	M/s. IISER, Kolkata. 01/53/8/E/AM20/I-22/IC	21.06.19	18 nos. of Mice (As per ANF-2M)	4.53	Comments sought from D/o AHD&F on 01.07.2019. DAHD&F vide e-mail dated 25.07.19 has sought information from the firm. Hence, the firm is to submit reply directly to DAHD&F with copy to DGFT.
61	M/s. Oriental Agency, Kolkata (W.B) 01/53/8/E/AM20/O-3/IC	29.06.19	100 Mts. of Live Fish, Carp/Other	35.2	Comments sought from D/o AHD&F on 01.07.2019. DAHD&F vide e-mail dated 24.07.19 has informed that the firm has not submitted the application as per the prescribed format of revised sanitary protocol for import of Ornamental fishes into India and requested the firm to submit the application in the prescribed format at earliest. Hence, the firm is to submit the

					application in the prescribed format directly to DAHD&F under intimation to DGFT.
62	M/s. ICGEB, New Delhi. 01/53/8/E/AM20/I-26/IC	08.07.19	6 nos. Male Mice 6 nos. Female Mice.	1.52	Comments sought from D/o AHD&F on 10.07.2019. Reminder sent to DAHD&F vide agenda note dated 18.07.19.
63	M/s. Qualitat Products (India), Chandigarh. 01/53/8/E/AM20/Q-1/IC	05.07.19	100000 nos. of Bovine Semen	344.70	Comments sought from D/o AHD&F on 10.07.2019. Reminder sent to DAHD&F vide agenda note dated 18.07.19.
64	M/s. Green Hills Avian Science and Engineering, Tiruchirappalli 01/53/8/E/AM20/G-12/IC	8.07.19	8 Pairs of Ara chloropterus and 2 pairs of Ara ararauna with cites permit	13.5	Comments sought from D/o AHD&F on 11.07.2019. Reminder sent to DAHD&F vide agenda note dated 18.07.19.
65	M/s. Life Style Aqua, Bangalore 01/53/8/E/AM20/L-7/IC	10.07.19	10,82,000 nos. of Ornamental Fishes	54.1	Comments sought from D/o AHD&F on 11.07.2019. DAHD&F vide e-mail dated 24.07.19 has informed that the firm has not submitted the application as per the prescribed format of revised sanitary protocol for import of Ornamental fishes into India and requested the firm to submit the application in the prescribed format at earliest.
66	M/s. Tih-Om International, New Delhi 01/53/8/E/AM20/T-21/IC	11.07.19	5,000 Nos. of Fresh Water Fish-Gold Fish (Carassius Aurtas)	2.8	Comments sought from D/o AHD&F on 12.07.2019. DAHD&F vide e-mail dated 24.07.19 has informed that the firm has not submitted the application as per the prescribed format of revised sanitary protocol for import of Ornamental fishes into India and requested the firm to submit the application in the prescribed format at earliest. Hence, the firm is to submit the application in the prescribed format directly to DAHD&F under intimation to DGFT.
67	M/s. Prof. Amitabha Bandyopadhyay, IIT Kanpur 01/53/8/E/AM20/P-19/IC	10.07.19	12 PRS NOD. Cg-Prkdc(scid) NOD SCID Mice	1.9	Comments sought from D/o AHD&F on 12.07.2019. DAHD&F vide e-mail dated 25.07.19 has sought information from the applicant. Hence, the applicant is to submit reply directly to DAHD&F with copy to DGFT.
68	M/s. Dr. Amitabha Bandyopadhyay, IIT Kanpur 01/53/8/E/AM20/D-8/IC	10.07.19	3 PRS of MyD88/TRIF F DKO mice	2.8	Comments sought from D/o AHD&F on 12.07.2019. DAHD&F vide e-mail dated 25.07.19 has sought information from the applicant. Hence, the applicant is to submit reply directly to DAHD&F with copy to DGFT.
69	M/s. Sun Pharma Advance Research Company Ltd., Vadodara 01/53/8/E/AM20/S-38/IC	10.07.19	186 Nos. of Male Beagle Dogs and 174 nos. Female Beagle Dogs	359.6	Comments sought from D/o AHD&F on 12.07.2019. DAHD&F vide e-mail dated 23.07.19 has requested the firm to provide details of organisation and country of import, from where dogs are to be imported. Hence, the applicant is to

					submit reply directly to DAHD&F with copy to DGFT.
Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
70	M/s. Shrem Construction P. Ltd, Mumbai, 01/53/8/E/AM19/S-48/IC	10.08.18	1000 MT Line Stone Block	145.53	Comments sought from M/o Mines on 14.08.2018. Reminder sent on 19.11.18. Reminder sent to M/o Mines vide agenda note dated 20.06.19 and 18.07.19. DIPP vide OM No. 9/65/2018-TSW dated 20.08.18 has informed that the firm is not a manufacturing unit, therefore, DIPP is not an Administrative Ministry for construction company and the matter may be referred to Ministry of Tourism for comments. Comments sought from Ministry of Tourism on 20.09.2018. Reminder sent on 19.11.18 and 29.05.19. Reminder sent vide agenda note on 20.06.19
71	M/s. AP Rubbers Reclaimers Pvt. Ltd., Prakasam Dist., AP. 01/53/8/E/AM19/ A-56/IC	27.12.18	5000MT of Waste Pneumatic Tyre/Used Rubber Tyres & Tubes Scrap	292.00	Comments sought MOEF (HSMD) on 27.12.2018. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. Recommended by DIPP vide OM No. E9(2)/2019-T.S. dated 11.01.19
72	M/s. Coastal Rubbers Hyderabad, AP. 01/53/8/E/AM19/C-25/IC	27.12.18	5000MT of Waste Pneumatic Tyre/ Used Rubber Tyres & Tubes Scrap	292.00	Recommended by DIPP vide OM No. E 9(1)/2019-T.S. dated 08.01.19. Comments of sought from MOEF (HSMD) on 28.12.2018. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19.
73	M/s. Royal Rubbers, Kerala. 01/53/8/E/AM19/R-25/IC	25.01.19	2000 MT of Waste Parings and Scrap of Rubber	213.7	Comments sought from MOEF (HSMD) on 29.01.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. Recommended by DIPP vide OM No. E 9(12)/2019-T.S. dated 15.04.19
74	M/s. Nikhil Petrochem Pvt. Ltd, 01/53/8/602/AM18/N-23/IC	21.02.19	Enhancement in the quantity and CIF value of the import authorization	-	Recommended by DIPP vide OM No. 9(59)/2017-TSW dated 11.03.19. The firm alongwith their request enclosed the copy of NOC of MoEF&CC vide OM No. 23-69/2016-HSMD dated 31.07.17 which has expired on 30.01.2019. Accordingly, committee decided to seek comments from MoEF&CC. Comments of MoEF&CC sought on 06.06.19. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19.
75	M/s. Chemtech Rubber Lining India Pvt. Limited, Krishnagiri Tamil Nadu. 01/53/8/E/AM20/C-1/IC	18.03.19	Used Tube Plates	6.5	As decided in the EFC meeting dated 26.04.19, comments sought from DIPP on 29.05.19. DIPP vide OM dated 06.06.19 has sought information from the firm. The same has been communicated to the firm on 19.06.19. Hence, the firm is to submit reply directly to DIPP with copy to DGFT.

76	M/s. Techno Feeders, Kanpur. 01/53/8/E/AM20/T-1/IC	23.03.19	Zinc Dross	84.0	Comments sought from MOEF (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC and requested to communicate them to apply with all relevant documents in MoEF&CC. Hence, the firm is to apply for the NOC in MoEF&CC.
77	M/s. SKY Rubber Industries, Rajkot 01/53/8/E/AM20/S-9/IC	20.04.19	2290 MT of Rubber Tyres Scrap as per ANF-2M	105.00	Comments sought from MOEF (HSMD) & DIPP on 23.04.19. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. Recommended by DIPP vide OM No. P-47012/22/2019-TSW dated 22.07.19
78	M/s. Meloy Metals Private Limited, Renigunta 01/53/8/E/AM20/M-3/IC	17.04.19	4500 MT of Lead Battery Plates Covered by ISRI Code "RAILS"	3993.75	Recommended by MoEF&CC vide OM No. HSM-23/60/2017-HSM dated 30.11.2017. The committee noted that the firm has submitted CA certificate dated 10.06.2019 indicating data for the years 2015-16, 2016-17 and 2017-18. But, not submitted the data for the year 2018-19. The committee accordingly, decided to seek production consumption data for the last three years i.e. 2016-17, 17-18 and 18-19. The firm vide letter dated 17.06.19 has submitted the above details. However, the committee noted that the NOC of MoEF&CC has expired. Accordingly, the committee decided to seek fresh NOC from MoEF&CC. Accordingly, comments of MoEF&CC has been sought on 17.07.19.
79	M/s. Siddhi Industries, Jaipur. 01/53/8/E/AM20/S-14/IC	03.05.2019	50 MT of Aluminium Dross	24.5	Comments sought from DIPP on 03.05.2019. DIPP vide OM dated 29.05.19 has suggested to seek comments from M/o Mines. Accordingly, comments sought from M/o Mines on 19.06.19. Reminder sent to M/o Mines vide agenda note dated 18.07.19.
80	M/s. R.G. Industries Corporation, Bahadurgarh, Haryana. 01/53/8/E/AM20/R-5/IC	04.05.2019	9000 MT used Tyre Scrap and Rubber Tube Scrap	421.2	Comments sought from MoEF (HSMD) on 06.05.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. DIPP vide OM No. P-47012/31/2019 T.S. dated 17.05.19 has sought information from the firm. Hence, the firm is to submit reply directly to DIPP with copy to DGFT.
81	M/s. Barq General Trading Pvt. Ltd. Chennai. 01/53/8/E/AM20/B-7/IC	06.05.2019	50018.850 MT of Steel SLAG	35.5	Comments sought from DIPP & M/o Steel on 06.05.2019. Reminder sent vide agenda note dated 20.06.19 and 18.07.19.
82	M/s. Diach Chemicals & Pigments Private Limited, Howrah	28.05.19	2,500 MT of Lead Battery Plates (ISRI	Proportion ate	Recommended by MoEF&CC vide OM No. 23-292/2012-HSMD dated 10.08.18 for 8000 MT of lead scrap (ISRI Code:

	01/53/8/E/AM19/D-37/IC		Code: RAILS & RENTS		Radio, Racks, Relay, Ropes, Rents, Rakes and Rails. The committee noted that the firm had already been granted import authorization for 1232 MT against NOC dated 10.08.18 of MoEF&CC. The committee also noted that the firm had been granted import authorization for 432 MT in the month of April, 2019. The committee accordingly decided to seek utilization details from the firm. Hence, the firm is to submit the utilization details. Reply received from the firm. The committee decided to examine the case on file.
83	M/s. Emaar Lead Company Private Limited, Coimbatore. 01/53/8/E/AM20/E-4/IC	28.05.19	7200 MT of Lead Battery Plates	5724.0	Comments sought from MOEF (HSMD) on 29.05.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19
84	M/s. Miracle Reclaim Rubber Coimbatore Pvt. Ltd., Kerala. 01/53/8/E/AM20/M-10/IC	31.05.19	100 MT of Old & Used Tyres Scrap	14.0	Comments sought from MOEF (HSMD) & DIPP on 12.06.2019. DIPP vide OM No. P-47012/45/2019 T.S. dated 18.06.19 has sought information from the firm. The same has been communicated to the firm on 19.06.19. Hence, the firm is to submit reply directly to DIPP with copy to DGFT. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19.
85	M/s. Rajhans Oil Extracting Pvt. Ltd. Haryana. 01/53/8/E/AM20/R-9/IC	11.03.19	5100 MT of Used Rubber Tyres Scrap	178.5	Comments sought from MOEF (HSMD) & DIPP on 27.05.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19.
86	M/s. Sri Sai Ram Industry, Telangana 01/53/8/E/AM20/S-30/IC	18.06.19	9,000 MT of used rubber tyre scrap	202.46	Comments sought from MOEF (HSMD) on 27.05.2019. Reminder sent to MoEF&CC vide agenda note dated 18.07.19. Recommended by DIPP vide OM No. P-47012/46/2019-T.S. dated 27.06.19
87	M/s. Conso Agro India Private Limited, Kottayam. 01/53/8/E/AM20/C-11/IC	24.06.19	26000 Kgs. Crumb/ Rubber Buffing Powder	4.61	Comments sought from MOEF&CC on 24.06.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. Recommended by DPIIT vide OM No. P-47012/48/2019-T.S. dated 12.07.19
88	M/s. Navkar Industries, Telangana. 01/53/8/E/AM20/N-9/IC	21.06.19	3000MT Used Rubber Tyers Scrap	147.0	Comments sought from MOEF (HSMD) on 24.06.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. Recommended by DPIIT vide OM No. 7(50)/2018-TSW dated 02.07.19
89	M/s. Mumbai Fabrics Pvt. Ltd., Raigad. 01/53/8/E/AM20/M-14/IC	15.06.19	270000 MT of Old & used Tyres Scrap	21087.0	Comments sought from MOEF (HSMD) on 20.06.2019. Reminder sent to MoEF&CC vide agenda note dated 18.07.19. Recommended by DPIIT vide OM No. P-47012/47/2019-T.S. dated 10.07.19

90	M/s. Citrine Resources Private Limited, Mumbai 01/53/8/E/AM20/C-13/IC	25.06.19	14500 MT old & Used Rubber Tyres	1029.50	Comments sought from MOEF (HSMD) on 26.06.2019. Reminder sent to MoEF&CC vide agenda note dated 18.07.19. Recommended by DPIIT vide OM No. P-47012/52/2019-T.S. Wdated 02.07.19
91	M/s. Oyster Industries Pvt. Ltd. Silvasa Gujarat. 01/53/8/E/AM20/O-2/IC	25.06.19	6000 MT of Old &Used Rubber Tyres	426.0	Comments sought from MOEF (HSMD) on 26.06.2019. Reminder sent to MoEF&CC vide agenda note dated 18.07.19. Recommended by DPIIT vide OM No. P-47012/51/2019-T.S. W. dated 02.07.19
92	M/s. Aradhya Eco Green Industries LLP, Mumbai. 01/53/8/E/AM20/A-32/IC	25.06.19	14000 MT old & Used Rubber Tyres	994.0	Comments sought from MOEF (HSMD) on 26.06.2019. Reminder sent to MoEF&CC vide agenda note dated 18.07.19. Recommended by DPIIT vide OM No. P-47012/50/2019-T.S. dated 02.07.19
93	M/s. Radhe Exim Private Limited, Rajkot. 01/53/8/E/AM20/R-18/IC	08.07.19	6000 MTs Used Rubber Tyres & Tubes Scrap	480.0	Recommended by MoEF&CC vide OM No. 23-286/2014-HSMD dated 17.05.19. Comments sought from DIPP on 10.07.2019. Reminder sent to DIPP vide agenda note dated 18.07.19.
94	M/s. Shivalik Reclamations Pvt. Ltd, Gurgaon 01/53/8/E/AM20/S-42/IC	15.07.19	9200 MTs of used rubber tyres scrap (Multiple cuts/shreds/press baled)/Rubber Crumb/Rubber Granules	391.92	Approved as recommended by MoEF&CC vide OM No. 23-60/2009-HSMD dated 25.04.19 and DIPP vide OM No. 47012/5/2019-TSW dated 23.07.19

CLA New Delhi may issue the import authorization to the applicant for import of 9200 MT of used Rubber tyres scrap (multiple cuts/shreds/press baled) for manufacture of crumb rubber/reclaimed rubber from GCA for a CIF value of Rs. 3,91,92,000/- (USD 5,52,000) subject to the condition mentioned in the MoEF&CC vide OM No. 23-60/2009-HSMD dated 25.04.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

95	M/s. Dashmesh Rubber Industries Pvt. Ltd, Valsad 01/53/8/E/AM20/D-28/IC	12.06.19	Request for enhancement of quantity of old/used rubber tyre scrap/butyl tube scrap (Radial/ Non Radial Tyres Scrapped butyl Tubes/Pressed /Baled/Shredded from 2,000 MT to 2,300 MT	Proportion ate	Approved as recommended by MoEF&CC vide OM No. 23-39/2015-HSMD dated 08.03.19 and DPIIT vide E 9(94)/2018-T.S dated 22.07.19
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RA Surat may enhance the quantity of old/used rubber tyre scrap/butyl tube scrap (Radial/ Non Radial Tyres Scrapped butyl Tubes/Pressed/Baled/Shredded from 2,000 MT to 2,300 MT of the import authorization No. 5250000282 dated 10.04.19 with

proportionate increase in CIF value subject to the condition mentioned in MoEF&CC vide OM No. 23-39/2015-HSMD dated 08.03.19. The enclosures will be sent by e-mail to the applicant and RA Surat.

Part-3 Ministry of Steel (MoS)

96	M/s. Vinayak & Co. Kolkata 01/53/8/E/AM20/V-10/IC	20.06.19	50 Mts. Ferro-silicon of Grade-Size 0 to 150 mm and Grade below 55 percent silicon 50 Mts. Silicon Dust-Size Micro	11.97	The committee noted that the request is for trading purpose, which is not allowed. Accordingly, the committee decided to reject the case.
97	M/s. Vinayak & Co. Kolkata 01/53/8/E/AM20/V-9/IC	18.06.19	50 Mts. Ferro-Silicon Off Grade- Size 0 to 150 mm and grade below 55 percent and 50 Mts. Silicon dust Size Micro	11.97	The committee noted that the request is for trading purpose, which is not allowed. Accordingly, the committee decided to reject the case.
98	M/s. Rubamin Limited, Gujarat 01/53/8/E/AM20/R-13/IC	18.06.19	300 Mt of Spent Catalyst Containing Nickel, Zinc, Cobalt, Molybdenum etc.	186.3	Comments sought from M/o Steel on 20.06.2019. Reminder sent to M/o Steel vide agenda note dated 18.07.19.
99	M/s. BDG Metal & power Limited, Kolkata. 01/53/8/E/AM20/B-14/IC	06.07.19	21615 MTs Ferro Manganese Slag.	1492.5	The firm has submitted copy of Pollution Certificate dated 29.03.2019 from Andhra West Bengal Pollution Control Board, Kolkata for production of (4941 MT/Month) i.e. 59,292 MT MT/Annum of Silico manganese. The committee decided to approve @ 550 Kg/Ton production of Silico Manganese Slag. Accordingly, the eligibility comes to 32,610 MT of ferro manganese slag. Since the firm has requested for 21615 MT only, the committee decided to approve 21615 MT.

RA Kolkata may issue the import authorization to the applicant for import of 21615 MT of Ferro Manganese Slag for manufacture of Silico manganese from GCA for a CIF value of Rs. 14,92,56,979/- (USD 2139885) subject to actual user condition and laid down procedure of import of FeMn Slag, besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.

Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)

100	M/s. C.T. Group, Kerala 01/53/8/32008/AM19/C-3/IC	25.05.18	One Ton of Natural Calcuim Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC. The application may be referred to Ministry of
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					Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter does not pertain to D/o C&PC. Comments sought from M/o. Mines on 30.07.2018. Reminder sent on 29.05.19. Again reminder sent to M/o Mines vide agenda note dated 20.06.19 and 18.07.19.
101	M/s. S.N. Enterprises, Karnataka 01/53/8/E/AM20/S-11/IC	20.04.19	300 MT of PU Foam Cut Piece high quality-AA Grade	41.67	Comments sought from C&PC and MoEF&CC(HSMD) on 24.04.19. Reminder sent to MoEF&CC and D/o C&PC vide agenda note dated 20.06.19 and 18.07.19.
102	M/s. Cipla Limited, Mumbai. 01/53/8/E/AM20/C-3/IC	03.05.2019	780 Kgs. Of Bromofluorom ethane	812.5	Comments sought from D/o C&PC and MoEF&CC (O) on 03.05.19. MoEF&CC (O) vide OM No. 11/16/2017-OC dated 08.07.19 has sought information from the firm. Hence, the firm is to furnish reply directly to MoEF&CC with copy to DGFT.
103	M/s. UPL Limited, Bandra, East Maharashtra. 01/53/8/E/AM20/U-1/IC	03.05.2019	Carbon Tetra chloride	232.5	Comments sought from C&PC on 20.05.2019. MoEF&CC vide OM No. 11/7/2015-OC dated 25.07.19 has sought information from the firm. Hence, the firm is to furnish reply directly to MoEF&CC with copy to DGFT. Recommended by D/o C&PC vide OM No. C-II-17014/13/2018-CHEM-II-CPC dated 22.07.2019.
104	M/s. Industrial Foams Private Limited, Greater Noida, UP. 01/53/8/E/AM20/I-9/IC	21.05.2019	240 MT of Carbon Tetra Chloride	420.0	Comments sought from MOEF (O) on 21.05.2019. Reminder sent vide agenda note dated 20.06.19 and 18.07.19. D/o C&PC vide letter No. 25016/01/2014-Tech.CPC (FTS)-5927) dated 20.06.2019 has sought information from the firm. Hence, the firm is to furnish reply directly to D/o C&PC with copy to DGFT.
105	M/s. Aayush Enterprises, Ghaziabad 01/53/8/E/AM20/A-20/IC	21.05.2019	500 MT of LDPE Bales Scrap	175.0	Comments sought from MOEF (HSMD) on 24.05.2019. Reminder sent vide agenda note dated 20.06.19 and 18.07.19 D/o C&PC vide letter No. 25016/01/2014-Tech.CPC (FTS)-5927) dated 20.06.2019 has sought information from the firm. Again D/o C&PC vide letter No. 25016/01/2014-Tech.CPC (FTS)-5927) dated 22.07.2019 has sought information from the firm. Hence, the firm is to submit reply directly to D/o C&PC with copy to DGFT.
106	M/s. Meghmani Organics Limited, Gujarat. 01/53/8/E/AM20/M-11/IC	03.06.19	325000 Kgs. Of Carbon Tetrachloride	161.8	Comments sought from MOEF&CC (O)& D/o C&PC on 12.06.2019. Reminder sent to D/o C&PC vide agenda note dated 20.06.19 and 18.07.19. MoEF&CC vide OM No. 11/7/2015-OC dated 25.07.19 has sought information from the firm. Hence,

					the firm is to furnish reply directly to MoEF&CC with copy to DGFT.
107	M/s. Tagros Chemicals India Private Limited, Chennai. 01/53/8/E/AM20/T-12/IC	29.05.19	325 MT of Carbon tetra Chloride	161.8	Comments sought from C&PC on 30.05.2019 and MoEF&CC (O) on 18.06.19. Reminder sent to D/o C&PC vide agenda note dated 20.06.19 and 18.07.19. MoEF&CC vide OM No. 11/7/2015-OC dated 25.07.19 has sought information from the firm. Hence, the firm is to furnish reply directly to MoEF&CC with copy to DGFT.
108	M/s. Manya International, Delhi. 01/53/8/E/AM20/M-12/IC	17.05.19	100000 kgs. Of HCFC 141b	158.40	Comments sought from MOEF&CC (O) on 13.06.2019. Reminder sent to MOEF&CC (O) vide agenda note dated 20.06.19 and 18.07.19
109	M/s Bayer Vapi Pvt. Ltd., Vapi, Gujarat. 01/53/8/E/AM20/B-13/IC	12.06.19	350000 Kgs. Of Carbon Tetra Chloride.	174.31	Comments sought from MOEF&CC (O) & C&PC on 14.06.2019. Reminder sent to D/o C&PC vide agenda note dated 20.06.19 and 18.07.19. MoEF&CC vide OM No. 11/7/2015-OC dated 25.07.19 has sought information from the firm. Hence, the firm is to furnish reply directly to MoEF&CC with copy to DGFT.
Part-5 Ministry of Electronics & Information Technology (Meity) & Ministry of Environment & Forests (MoEF)					
110	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R-36/IC	27.12.17	24 Tons of Chromium Metal Powder	154.44	Comments sought from Meity 05.01.2018. MeitY vide letter No. 16(3)/2018-IPHW dated 20.6.2018 has sought certain information from the firm. Meity vide letter dated 27.11.2018 suggested to seek comments from DIPP. Accordingly comments sought from DIPP on 18.12.2018. Reminder sent on 29.05.19. DIPP vide OM dated 07.06.19 has sought information from the firm. The same has been communicated to the firm on 19.06.19. Hence, the firm is to submit reply directly to DIPP with copy to DGFT.
111	M/s. Inspirisys Solutions Limited, Chennai 01/53/8/E/AM19/I-30/IC	21.01.19	203750 pcs. Of Refurbished Harddisc Drive	8734.7	Meity vide letter No. 16(5)/2019-IPHW dated 20.03.19 has sought information from the firm. The firm vide e-mails dated 28.03.19, 08.05.19, 15.05.19 and 10.06.19 has submitted the reply. Reminder sent vide agenda note on 20.06.19. Meity vide e-mail dated 19.07.19 has informed that the matter is under process
112	M/s. Anubhav Enterprises, New Delhi. 01/53/8/E/AM20/A-16/IC	13.05.2019	15000 nos. of Old & Used Desktop computer case with power supply, Mother Board, DVD & FAN without processor,	158.51	Comments sought from Meity on 24.05.2019. Reminder sent vide agenda note on 20.06.19. Meity vide Letter No. 16(8)/2019-IPHW dated 18.07.19 has sought information from the firm. Hence, the firm is to submit reply directly to Meity with copy to DGFT.

			Hard Disk, Ram Mix brands likes HP, DEL Lenovo etc.		
113	M/s. Forms and Surfaces India Pvt. Ltd., Pune. 01/53/8/E/AM20/F-5/IC	29.05.19	1 no. of Used Refurbished Industrial Printing Machine	20.04	Comments sought from MeitY on 30.05.2019. Reminder sent vide agenda note on 20.06.19. Meity vide e-mail dated 19.07.19 has informed that the matter is under process.
114	M/s. Flextronics Technologies (I) P. Ltd., Kancheepuram. 01/53/8/E/AM20/F-7/IC	26.02.19	100000 nos. of Refurbished Hard Disk Drive.	5040.0	Comments sought from Meity on 14.06.2019. Reminder sent vide agenda note on 20.06.19. Meity vide Letter No. 16(8)/2019-IPHW dated 18.07.19 has sought information from the firm. Hence, the firm is to submit reply directly to Meity with copy to DGFT.
115	M/s. Canara Bank, Bangalore. 01/53/8/E/AM20/C-10/IC	21.06.19	2 nos. IBM 8284-22A Power System S822; 1 nos. IBM V5000 Storage and tape Drive 1nos. IBM 7226-1U3 tape enclosure Ixlt07 Half Height Tape Drive 1 nos. Lenovo 7042 CR9 Rack Mount Hardware Management 2 nos. Cisco Asa 5506 Firewall 1 nos. cisco SG300- 28PP- K9-EU 28 Port Gigabit Pde Pluse Managed Switch	47.23	Comments sought from MietY on 21.06.2019. Meity vide e-mail dated 19.07.19 has informed that the matter is under process
116	M/s. Kajal Solanki, Jamnagar. 01/53/8/E/AM20/K-11/IC	05.07.19	1 no. of Graphic Drawing Tablet	.24	Comments sought from Meity on 08.07.2019. Meity vide e-mail dated 19.07.19 has informed that the matter is under process
117	M/s. Rickshaw Delivery, Noida 01/53/8/E/AM20/R-20/IC	11.07.19	5 nos. of Multi Function Printer	.7	Comments sought from D/o Meity on 12.07.2019. Meity vide e-mail dated 19.07.19 has informed that the matter is under process
Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					

118	M/s. Stallion Enterprise, Mumbai 01/53/8/E/AM19/S-70/IC	19.11.18	40000 Kgs. of HCFC-123	204.0	Comments sought from MOEF&CC(O) on 20.11.2018. MoEF&CC vide OM dated 16.04.19 has sought information from the firm. The firm vide e-mail dated 22.04.19 has submitted the reply to MoEF&CC. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 19.07.19.
119	M/s. Marine Solutions Bhavnagar, Gujarat. 01/53/8/E/AM20/M-8/IC	22.04.19	6000 Kgs. Of Halon 1301 Recycled	192.10	Comments sought from MOEF & CC (O) on 11.06.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 19.07.19.
120	M/s. Reflex Industries Limited, Kanchipuram, Tamil Nadu. 01/53/8/E/AM20/R-17/IC	27.06.19	800 MT of HCFC-141 B	1036.0	Comments sought from MoEF(O) & C&PC on 27.06.19. Reminder sent to MoEF&CC vide agenda note dated 19.07.19.
Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
121	M/s. S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director, Chennai 01/53/8/AM19/S-59/IC	03.10.18	Plain Zebra, Siamese Crocodile	NA	Comments sought from MoEF&CC (WL) on 22.10.2018. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
122	M/s. Hi-Tech Advance Products, Indore 01/53/8/E/AM19/H-30/IC	07.02.19	Veterinary Equipment/Tr anquilizer Equipment/C O2 Injection Rifle and accessories	6.60	Comments sought from MoEF&CC (WL) on 11.02.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 19.07.19.
123	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-64/IC	18.02.19	5 nos. of MOD-400 Collars with standard Accessories	.95	Comments sought from MOEF&CC (WL) on 18.02.2019. Comments received from MoEF&CC vide OM dated 18.04.19. But there is a mismatch in the item and DGFT's reference. Accordingly, clarification has been sought from MoEF&CC on 04.06.19. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
124	M/s. A&S Creations, New Delhi. 01/53/8/E/AM19/A-62/IC	18.02.19	8 nos. of DPS Vertex Collars with Accessories	10.57	Comments sought from MOEF&CC (WL) on 18.02.2019. Reminder sent on 29.05.19. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
125	M/s. Agnel Lobo, Mumbai. 01/53/8/E/AM19/M-49/IC	23.02.19	Parrot- Green Ring necked	NA	Comments sought from MOEF&CC (WL) on 26.02.2019. Reminder sent on 29.05.19. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19
126	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-4/IC	10.04.19	1 Nos. of Yukon Night Vision Binocular Tracer 3*42.	2.45	Comments sought from MOEF&CC (WL) on 18.04.2019. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
127	M/s. Tangerine Design Pvt. Ltd. Gurgaon.	09.04.19	200000 nos. of Worked	26.00	Comments sought from MOEF&CC (WL) on 18.04.2019. Reminder sent to

	01/53/8/E/AM20/T-4/IC		Mother of Pearl		MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
128	M/s. George Harry D'Souza, Mumbai. 01/53/8/E/14895/AM19/G-1/IC	22.03.19	Pet-Grey African Parrot	0.15	Permission has been granted as recommended by MoEF&CC and DAHD&F (Ex-post facto approval)
129	M/s. Samanyu Trading LLP, Delhi. 01/53/8/E/AM20/S-18/IC	08.05.2019	Sussera Lappa (Kuth Roots)	315.0	Comments sought from MoEF&CC (WL) on 09.05.2019. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
130	M/s. S N Consultants, Delhi. 01/53/8/E/AM20/S-24/IC	30.05.19	150000 Kgs. Sussera Lappa	4.50	Comments sought from MoEF&CC (WL) on 03.06.2019. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
131	M/s. Adinath Veterinary Production Pvt. Ltd. Indore. 01/53/8/E/AM20/A-29/IC	13.06.19	6 Sets RD 706-Remote Injection Gun, 1 set RD706-Remote Injection Gun and Accessories, 3 sets Tranquilizing Gun with Accessories, 2 sets Dart Gun	14.32	Approved as recommended by MoEF&CC vide OM No. 3-23/2019 WL dated 12.07.19
RA Indore may issue the import authorization to the applicant for import 6 Sets RD 706-Remote Injection Gun, 1 set RD706-Remote Injection Gun and Accessories, 3 sets Tranquilizing Gun with Accessories, 2 sets Dart Gun from Germany for supply to forest department (as mentioned in the MoEF&CC OM No. 3-23/2019 WL dated 12.07.2019) for a CIF value of Rs. 14,32,049/- (Euro 17464) subject to the condition mentioned in the MoEF&CC vide OM No. 3-23/2019 WL dated 12.07.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.					
132	M/s. Hi Tech Advance Products, Indore 01/53/8/E/AM20/H-9/IC	22.06.19	5 sets Of veterinary Equipment/ Tranquilizer Equipment/ CO2 Injection Rifle and Accessories	10.6	Approved as recommended by MoEF&CC vide OM No. 3-23/2019 WL dated 12.07.19
RA Indore may issue the import authorization to the applicant for import of 5 sets Of veterinary Equipment/ Tranquilizer Equipment/ CO2 Injection Rifle and Accessories from Denmark for supply to forest department (as mentioned in the MoEF&CC OM No. 3-23/2019 WL dated 12.07.19) for a CIF value of Rs. 10,68,525/- (Euro 13381.66) subject to the condition mentioned in the MoEF&CC vide OM No. 3-23/2019 WL dated 12.07.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.					
133	M/s. Adinath Veterinary Products Private Indore 01/53/8/E/AM20/A-15/IC	02.04.19	2 nos. of DART Gun – RD 706, 1 no. of Remote Injection Gun RD 706 1 no. Tranquilizing Gun, Long	5.84	Approved as recommended by MoEF&CC vide OM No. 3-18/2019 WL dated 23.07.19

			Range – RD 706 1 no. Tranquilizing Gun, – RD 706		
RA Indore may issue the import authorization to the applicant for import of 2 nos. of Dart Guns – RD 706, 1 no. of Remote Injection Gun- RD 706, 1 no. Tranquilizing Gun, Long Range – RD 706 from Germany for supply to forest department (as mentioned in the MoEF&CC OM No. 3-18/2019 WL dated 23.07.19) for a proportionate CIF value subject to the condition mentioned in the MoEF&CC vide OM No. 3-18/2019 WL dated 23.07.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.					
134	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-33/IC	28.06.19	2 Nos. of Yukon Night Binocular 3x42	5.22	Comments sought from MOEF&CC (WL) on 01.07.2019. MoEF&CC vide OM dated 09.07.19 has requested to forward the recommendation of Chief Wildlife Warden, Govt. of Odisha for further consideration. Hence, the firm is to submit the recommendation of Chief Wildlife Warden, Govt. of Odisha directly to MoEF&CC(WL) under intimation to DGFT.
135	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-35/IC	09.07.19	10 nos. TGS Sling with standard Accessories	10.8	Comments sought from MOEF&CC (WL) on 10.07.2019. Reminder sent to MoEF&CC(WL) vide agenda note dated 18.07.19.
136	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-36/IC	10.07.19	2 nos. of Yukon Night Vision Binoculars Tracker 3x42	.52	Comments sought from MOEF&CC (WL) on 11.07.2019. Reminder sent to MoEF&CC(WL) vide agenda note dated 18.07.19.
137	M/s. Adinath Veterinary Products Private Indore 01/53/8/E/AM20/A-21/IC	30.05.19	5 sets of GUT.50 tele- injection applicator with complete set and accessories, 5 sets of 51L2/Special Carbon barrel/13mm, 3 sets of VARIO 5V.S tele-injection applicator with complete set and accessories	9.32	Approved as recommended by MoEF&CC vide OM No. 3-23/2019 WL dated 12.07.2019
RA Indore may issue the import authorization to the applicant for import 5 sets of GUT.50 tele-injection applicator with complete set and accessories, 5 sets of 51L2/Special Carbon barrel/13mm, 3 sets of VARIO 5V.S tele-injection applicator with complete set and accessories from Germany for supply to forest department (as mentioned in the MoEF&CC OM No. 3-23/2019 WL dated 12.07.2019) for a CIF value of Rs. 10,68,525/- (Euro 13381.66) subject to the condition mentioned in the MoEF&CC vide OM No. 3-23/2019 WL dated 12.07.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.					

Part-9 D/o. Heavy Industry (DHI)

138	M/s. Scania Commercial Vehicals India Private Limited, Kolar, Karnataka. 01/53/8/E/AM20/S-17/IC	29.03.2019	685.00 MTs Spare Parts of Vehicle	1.21	Comments sought from Heavy Industry on 09.05.2019. Reminder sent vide agenda note on 20.06.19. DHI vide OM dated 22.07.19 has sought information from the firm. Hence, the firm is to submit reply directly to DHI with copy to DGFT.
139	M/s. Tata Motor Limited, Mumbai. 01/53/8/E/AM20/T-15/IC	29.05.19	1 no. of KIA BONGO III 1 Ton Second Hand	11.1	Comments sought from MoEF&CC (HSMD) and DHI on 31.05.19. Reminder sent to DHI vide agenda note dated 20.06.19 and 19.07.19.
140	M/s. Volkswagen Group Sales India Pvt. Ltd., Mumbai. 01/53/8/E/AM20/V-8/IC	28.05.19	2 nos. 059911024GX -Starter, 2 nos. 01J300057EX -CVT, 2 nos. 057130851CX -Pump etc.	1546.64	Comments sought from MOEF & DHI on 17.06.2019. Reminder sent to DHI vide agenda note dated 20.06.19 and 19.07.19.
141	M/s. Caterpillar India Private Limited, 01/53/8/E/AM20/C-6/IC	31.05.19	1 Set Caterpillar 319D L Hydraulic Excavator	26.7	The committee in the meeting dated 21.06.19 noted that the ITC(HS) mentioned in the application of the firm is 'Free'. Accordingly, the committee decided to close the case. The firm vide e-mail informed that the item is second hand. Accordingly, comments sought from DHI on 12.07.19. Reminder sent to DHI vide agenda note dated 19.07.19.

Part-10 Ministry of Home Affairs (MHA-PM Division)

142	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA vide OM No. IV-20011/12/2018-Prov-I/948 dated 30.03.2019 informed that comments to be received from MoD. Reminder sent vide agenda note on 20.06.19. MHA vide UO No. IV-24011/08/2018-Prov-I dated 19.07.19 has informed that commentsis still to be received from MoD.
143	M/s. A& S Creations, New Delhi. 01/53/8/E/AM19/A-75/IC	11.03.2019	28 nos. of Night Vision Binocular Tracer 3X42	6.83	Approved as recommended by MHA vide OM No. IV-20011/06/2019-Prov-I dated 23.07.19

CLA New Delhi may issue the import authorization to the applicant for import 28 Nos. of Night Vision Binocular (Model: Yukon NVB Tracker 3x42) from Republic of Belarus for supply to Gujarat Police for a CIF value of Rs. 6,83,472/- (Euro 8543.40) subject to the condition mentioned in the MHA vide OM No. IV-20011/06/2019-Prov-I dated 23.07.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

144	M/s. Huges Precision Manufacturing Pvt. Ltd. Bangalore. 01/53/8/E/AM20/H-7/IC	15.06.19	300 nos. of Ammunition Caliber 7.62 * 51 mm	.10	Comments sought from MHA (PM Divn.) on 20.06.2019. MHA vide UO No. IV-24011/08/2018-Prov-I dated 19.07.19 has informed that on 28.06.19 it was requested to clarify that as per ANF-2M, the firm M/s. is importing 300 Nos. of Ammunition Caliber 7.62x51mm. Whereas in the EUC, the stores mentioned 7.62x51 sniper Rifle MRAD with spares and accessories Telescopic Sight Ballistic-300 to be imported for test firing. There is a
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					difference in nomenclature as well number of items.
145	M/s. Star Aerospace Industries, Dehradun 01/53/8/E/AM20/S-28/IC	10.06.19	100 nos. of Rubberised Pistol Grip; 100 nos. of polymer Rail; 100 nos. of Ak Picatinny Dust Cover 100 nos. Side mount for 1 flash light 100 nos Extendable Butt stock 100 nos. Ak Ultimag Magazine 30 Round 100 nos Reflex sight (2 nd gen) Wit Kill Flash	52.7	Comments sought from MHA (PM Divn.) on 25.06.2019. MHA vide UO Note No. IV-13012/12/2019-Prov.II dated 09.07.19 has requested to provide EUC & complete form ANF-2M (applicant profile and OEM details were not available with the proposal). The same has communicated to the firm on 19.07.19. Reply from the firm is awaited. Hence, the firm is to submit reply directly to MHA(PM Division) with copy to DGFT.
Part-10 Ministry of Home Affairs (MHA-IS Division)					
146	M/s. Ajay Armoury, Muktsar, Punjab 01/53/8/E/AM20/A-30/IC	22.06.19	15000 Pistol Catridges of. 45 Bores 2000 nos. Rifle Catridges of 30.06	5.22	The committee decided to examine the case as per clarification from MHA.
147	M/s. Nanda Gun House, Lucknow. 01/53/8/E/AM20/N-10/IC	04.07.19	1000000 nos. of Ammunition	15.86	The committee decided to examine the case as per clarification from MHA.
148	M/s. Sanjay Kumar Luhadia, Guwahati. 01/53/8/E/AM20/S-34/IC	28.06.19	190 nos. Telescopic Sight for Fitting to Arms	.91	The committee decided to examine the case as per clarification from MHA.
Part-11 Defence Research & Development Organisation (DRDO)					
149	M/s. UAV Systems Private Limited, Kolkata. 01/53/8/E/AM20/U-2/IC	31.05.19	22 Nos. of parrot Drones	16.12	Recommended by DRDO vide e-mail dated 20.06.19, subject to NOC from MEA and DDP. Accordingly, the committee decided to seek comments from MEA and DDP. Comments sought from MEA and DDP on 12.07.19.
150	M/s. PLR Systems Private Limited, New Delhi. 01/53/8/E/AM20/P-14/IC	26.06.19	22 nos. Spring, Mepro 21 Reflex Sight, 4.3 MOA, Picatinny	5.84	Recommended by DRDO vide e-mail dated 10.07.19, subject to NOC from MHA and DDP. Accordingly, the committee decided to seek comments from MHA and DDP.

			Adapter, Mepro 21,2.2 MOA Bilseye Picatiny Adapter, Reflex Sight 'M5' Arms Adapter		
151	M/s. PLR Systems Private Limited, New Delhi. 01/53/8/E/AM20/P-15/IC	26.06.19	1 nos. Master Combo Series Ransom Machine Rest. 3 nos. Blank Large Frame Machine Grip Insert.	.55	Recommended by DRDO vide e-mail dated 10.07.19, subject to NOC from MHA and DDP. Accordingly, the committee decided to seek comments from MHA and DDP.
152	M/s. PLR Systems Private Limited, New Delhi. 01/53/8/E/AM20/P-16/IC	25.06.19	30 nos. Parts & Accessories 9mm Pistols for Assembling	.52	Recommended by DRDO vide e-mail dated 23.07.19, subject to NOC from MHA and DDP. Accordingly, the committee decided to seek comments from MHA and DDP.
Part-12 Ministry of Petroleum & Natural Gas					
153	M/s. Renault Nissan Automotive India Pvt. Ltd. Tamil Nadu. 01/53/8/E/AM20/R-4/IC	24.04.19	5000 Ltrs. of Gasoline Euro 5 BS6 CEC RF-02-08 E5)	7.77	Approved as recommended by M/o P&NG vide OM No. P-12019(11)/06/2019-Supply (E-28722) dated 12.07.19, subject to further approval by the competent authority.
154	M/s. The Automotive Research Association of India, Pune. 01/53/8/E/AM20/T-10/IC	16.05.2019	216,86 kgs. of Diesel and Gasonline.	460.67	Approved as recommended by M/o P&NG vide OM No. P-12019(11)/16/2019-Supply (P-30792) dated 11.07.19, subject to further approval by the competent authority.
155	M/s. Pon Pure Chemical India Private Limited, Chennai. 01/53/8/E/AM20/P-8/IC	14.05.2019	2000 MTs of EXXSOL – D 40	1337.8	Comments sought from M/o P&NG on 15.05.2019. M/o P&NG vide OM dated 06.06.19 has sought information from the firm. Reply received from the firm has been forwarded to M/o P&NG on 21.06.19.
156	M/s. Total Oil India Private Limited, Mumbai. 01/53/8/E/AM20/T-11/IC	21.05.2019	Spirdane D 30, Spirdane D 60 L, Spirdane D25 etc.	80.5	Comments sought from M/o P&NG on 21.05.2019. M/o P&NG vide OM No. P12019(11)/21/2019-Supply (P-30424) dated 11.07.19 has sought information from the firm. Reply received from the firm vide e-mail dated 18.07.19.
157	M/s. Caterpillar India Private Limited, Chennai. 01/53/8/E/AM20/C-7/IC	29.05.19	31668 Ltrs of Carcal EN590 Class4	61.9	Approved as recommended by M/o P&NG vide OM No. P-12019(11)/127/2018-Supply (P-31003) dated 19.07.19, subject to further approval by the competent authority.
158	M/s. Tata Motors Limited, Mumbai. 01/53/8/E/AM20/T-14/IC	29.05.19	8568 Kgs. Of Gas Online Euro 6 Cert Fuel E10 & 10320 of Diesel Euro 6	24.7	Comments sought from M/o P&NG on 31.05.2019. Reminder sent to M/o P&NG vide agenda note dated 20.06.19 and 18.07.19.

			Cert Fuel B7		
159	M/s. Maharashtra Aldehydes & Chemicals Ltd., Mumbai 01/53/8/E/AM20/M-7/IC	29.05.19	4000 MT of Denatured Ethyl Alcohol	1635.2	Permission has been granted with the approval of DG. Case closed.
160	M/s. IOL Chemicals and Pharmaceuticals Ltd., Ludhiana. 01/53/8/E/AM20/I-12/IC	29.05.19	5460 MT of Denatured Ethyl Alcohol	2068.4	Permission has been granted with the approval of DG. Case closed.
161	M/s. IOL Chemicals and Pharmaceuticals Ltd., Ludhiana. 01/53/8/E/AM20/I-11/IC	29.05.19	3150 MT of Denatured Ethyl Alcohol	1236.06	Permission has been granted with the approval of DG. Case closed.
162	M/s. Laxmi Organics Industries Ltd., Raigad, Maharashtra. 01/53/8/E/AM20/L-5/IC	28.05.19	80000 MT of Denatured Ethyl Alcohol	32120.0	Permission has been granted with the approval of DG. Case closed.
163	M/s. Fiat India Automobiles Private Limited, Pune. 01/53/8/E/AM20/F-6/IC	29.05.19	3200 kgs. of Diesel Euro 6 Cert Fuel B7	11.2	Approved as recommended by M/o P&NG vide OM No. P-12019(11)/21/2019-Supply (P-30424) dated 15.07.19, subject to further approval by the competent authority.
164	M/s. Balaji Amines Limited, Solapur. 01/53/8/E/AM20/B-12/IC	03.06.19	26.25 MT of Ethyl Alcohol Denatured	997.92	Permission has been granted with the approval of DG. Case closed.
165	M/s. Accord Organic Private Limited, Pune. 01/53/8/E/AM20/A-25/IC	04.06.19	10000 MT of Denatured Ethyl Alcohol	3920.0	Permission has been granted with the approval of DG. Case closed.
166	M/s. Alkyl Amines Chemicals Ltd., Mumbai. 01/53/8/E/AM20/A-26/IC	05.06.19	22500 MT of Denatured Ethyl Alcohol	9855.0	Permission has been granted with the approval of DG. Case closed.
167	M/s. Godavari Biorefineries, Mumbai. 01/53/8/E/AM20/G-11/IC	06.06.19	50000 MT of Denatured Ethyl Alcohol	21000.0	Permission has been granted with the approval of DG. Case closed.
168	M/s India Glycols Limited, Noida. 01/53/8/E/AM20/I-18/IC	06.06.19	65000000 Kgs. Of Denatured Ethyl Alcohol	32110.0	Permission has been granted with the approval of DG. Case closed.
169	M/s Industrial Solvents & Chemical Pvt. Ltd., Mumbai. 01/53/8/E/AM20/I-17/IC	05.06.19	2500 MT of Denatured Ethyl Alcohol	1050.0	Permission has been granted with the approval of DG. Case closed.
170	M/s. Satyam Petrochemicals, Satara, Maharashtra. 01/53/8/E/AM20/S-29/IC	13.06.19	15000 MT of Denatured Ethyl Alcohol	6570.0	Permission has been granted with the approval of DG. Case closed.
171	M/s. Cummins Technologies India Private Limited, Pune. 01/53/8/E/AM20/C-8/IC	19.06.19	8600 Kgs. of Diesel Euro 6 Cert Fuel B7	50.13	Comments sought from M/o P&NG on 20.06.2019. Reminder sent to M/o P&NG vide agenda note dated 18.07.19.
172	M/s. KLJ Plasticizers Ltd, New Delhi 01/53/8/E/AM20/K-6/IC	17.06.19	7500 Mts. Ethyl Alcohol	3240.0	Permission has been granted with the approval of DG. Case closed.
173	M/s. Rajkamal Industries Pvt. Ltd. Ahmedabad. 01/53/8/E/AM20/R-15/IC	25.06.19	5000 Mt of Base Oil SN-50 Grade	2520.50	Comments sought from M/o P&NG on 26.06.2019. Reminder sent to M/o P&NG vide agenda note dated 18.07.19.
174	M/s. Ra Chem Pharma Ltd., Hyderabad. 01/53/8/E/AM20/R-14/IC	27.05.19	3440 Ethanol	4.91	Permission has been granted with the approval of DG. Case closed.
175	M/s. Shakti Distilleries Pvt. Ltd. Gujarat 01/53/8/E/AM20/S-33/IC	24.06.19	25000 MT of Denatured Ethyl Alcohol	10500.0	Permission has been granted with the approval of DG. Case closed.

176	M/s. IOL Chemicals and Pharmaceuticals Limited, Ludhiana. 01/53/8/E/AM20/I-25/IC	05.07.19	20000 MT of Denatured Ethyl Alcohol	8520.0	Permission has been granted with the approval of DG. Case closed.
177	M/s. IOL Chemicals and Pharmaceuticals Limited, Ludhiana. 01/53/8/E/AM20/I-24/IC	05.07.19	20000 MT of Denatured Ethyl Alcohol	8520.0	Permission has been granted with the approval of DG. Case closed.
178	M/s. Vishveshwar Oil & Lubricants Pvt. Ltd, New Delhi 01/53/8/E/AM20/V-12/IC	03.07.19	151.485 MTs of SKO	58.82	Comments sought from M/o P&NG on 04.07.19. Reminder sent to M/o P&NG vide agenda note dated 18.07.19.
179	M/s. S V P Chemicals Private Limited, Belagavi, Karnataka 01/53/8/E/AM20/S-36/IC	06.07.19	4400 MT of Denatured Ethyl Alcohol	2062.50	Comments sought from M/o P&NG on 11.07.2019. Information has been sought in the performa prescribed by M/o P&NG on 23.07.19. The committee decided to examine the case on file.
180	M/s. PS Enterprises, Coimbatore, Tamil Nadu 01/53/8/E/AM20/P-18/IC	06.07.19	500 MTs of Fatty acid Methyl Ester Blended with Bituminous Mineral Oil	17.9	Comments sought from M/o P&NG on 11.07.2019. Reminder sent to M/o P&NG vide agenda note dated 18.07.19.
181	M/s. P.D. Industries, New Delhi 01/53/8/E/AM20/P-17/IC	08.07.19	146.300 MTs of SKO	85.87	Comments sought from M/o P&NG on 08.07.19. Reminder sent to M/o P&NG vide agenda note dated 18.07.19
182	M/s. GNFC Limited, Bharuch 01/53/8/E/AM20/G-13/IC	27.06.19	5,00,00,000 Ltrs. of Denatured Ethyl Alcohol	21000.00	Information has been sought in the performa prescribed by M/o P&NG on 23.07.19. The committee decided to examine the case on file.
Part-13 Department of Telecommunications (DoT)					
183	M/s. In Machineries & Equipments Pvt. Ltd., Cuttack. 01/53/8/E/AM20/I-19/IC	12.06.19	1 nos. Marine Radar with less Antenna Radiator Cable & 1nos. Navtex Receiver Complete Set	14.42	Comments sought from DoT on 17.06.2019. Reminder sent vide agenda note dated 20.06.19 and 18.07.19.
184	M/s. Kyathi Climate Modification Consultants LLP, Bangalore 01/53/8/E/AM20/K-9/IC	19.06.19	1 no. C Band Weather Radar	280.0	Permission has been granted with the approval of Chairman, EFC. (Ex-post facto approval)
185	M/s. Premier Explosives Limited Secunderabad 01/53/8/E/AM20/P-20/IC	11.07.19	244 nos. Round 40 MM Mgl Target Marker (TM), Chamber Gauze and Section Cut-Off of 40 * 60 MM Round RLV- TM	6.10	The committee noted that the items being imported by the applicant if for supply to MoD. Accordingly, the committee decided to transfer the application to DDP, under intimation to applicant.
186	M/s. Ingram Micro India Pvt. Ltd, Mumbai 01/53/8/E/AM20/I-29/IC	12.07.19	50,000 Nos. of Drone (Nano) Max Weight (including	2651.29	The firm has enclosed copy of Equipment Type approval No. WR-ETA/20199622 dated 28.01.2019. The committee decided to await response of WPC Cell of DOT on

			payload camera) less than or equal to 250 gram, Max height above ground level 50 meters/15 feet as per the DGCA CAR 16/15-20 dated 27.07.16		the issue already taken up separately by Policy 2 Division.
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Part-15 Directorate General of Civil Aviation (DGCA)

187	M/s. Airports Authority of India, New Delhi. 01/53/8/E/AM20/A-31/IC	13.06.19	2 nos. of Advance-surface Movement guidance and control system (A-SMGCS) With Accessories	2403.21	DGCA vide U.O. Note AV. 27066/01/2014-ANSS dated 01.07.2019 informed that ASMGCS is used to facilitate Indian Airports for providing routing, guidance and surveillance to the aircraft and vehicles. AAI is the sole Air Navigation Service Provider (ANSP) of the country and requires procuring 2 Nos. of Advance-Surface Movement Guidance and Control System (A-SMGCS) with accessories from USA to deliver the required level of navigational and surveillance services in Indian Airspace. Accordingly, the committee approved the case.
CLA New Delhi may issue the import authorization to the applicant for import of 02 Nos. of Advanced-Surface Movement Guidance and Control System (A-SMGCS) with accessories from Netherlands for a CIF value of Rs. 24,03,21,312/- (USD 36,04,774.80) subject to the condition mentioned in the DGCA vide U.O. Note AV. 27066/01/2014-ANSS dated 01.07.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
188	M/s. Interglobe Aviation Limited, New Delhi. 01/53/8/E/AM20/I-28/IC	09.07.19	14 Nos. of Aircraft parts	629.07	Approved in terms of DGCA letter No. 5-1698/2006-AI(2) dated 28.07.2016 wherein they have informed that they have issued Airworthiness Advisory Circular AAC 02 of 2016 on import/export of aircraft spares, item of equipment for use on aircraft. As per the circular, Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer based on which import permission may be granted. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organization may approach regional/sub-regional office for necessary support.
CLA New Delhi may issue the import authorization to the applicant for import of 14 Nos. of Aircraft parts [as per ANF-2M] from GCA for a CIF value of Rs. 6,29,07,792.77 (USD 8,38,770.57) subject to the condition that Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer. However, in case custom authorities require any further clarification / authentication of parts by DGCA,					

the aircraft operator /approved organisation may approach regional/sub-regional office for necessary support as well as subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

189	M/s. Interglobe Aviation Limited, New Delhi. 01/53/8/E/AM20/I-27/IC	09.07.19	120 nos. of ATC Transponder TRA-100B (MOD7) (Part No: 066- 012120102)	972.59	Approved in terms of DGCA letter No. 5-1698/2006-AI(2) dated 28.07.2016 wherein they have informed that they have issued Airworthiness Advisory Circular AAC 02 of 2016 on import/export of aircraft spares, item of equipment for use on aircraft. As per the circular, Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer based on which import permission may be granted. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organization may approach regional/sub-regional office for necessary support.
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CLA New Delhi may issue the import authorization to the applicant for import of 120 Nos. of Aircraft parts [(120 nos. of ATC Transponder TRA-100B (MOD7) (Part No: 066-012120102)] from GCA for a CIF value of Rs. 9,72,59,625/- (USD 1296795) subject to the condition that Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organisation may approach regional/sub-regional office for necessary support as well as subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

Part-17 Department of Food & Public Distribution

190	M/s. Noor Nishan Inc. Delhi. 01/53/8/E/AM20/N-11/IC	09.07.19	100 MTs Thai Rice 100 MTs Aroboria Rice 300 MTs Sushi Rice	332.49	Recommended, as per D/o Food OM dated 24.07.2017 and dated 28.11.2017, subject to approval by the competent authority.
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Part-18 Petroleum & Explosives Safety Organization (PESO)

191	M/s. Bharat Electronics Ltd, Pune 01/53/8/E/AM19/B-33/IC	05.12.18	Electronic Fuze	9170.00	Comments sought from PESO on 07.12.2018. The committee decided to remind the PESO. Reminder sent vide agenda note on 20.06.19.
192	M/s. Himachal Futuristic Communications Ltd, Solan 01/53/8/E/AM19/H-28/IC	16.01.19	M100 Electric Detonator	24.77	Comments sought from PESO on 17.01.19. The committee decided to remind the PESO. Reminder sent vide agenda note on 20.06.19
193	M/s Himachal Futuristic Communications Ltd., Solan Himachal Pradesh. 01/53/8/E/AM19/H-32/IC	27.02.19	HI-SA Safe and Arm Unit & M100 Electric Detonator.	32.10	Comments sought from PESO on 01.03.2019. The committee decided to remind the PESO. Reminder sent vide agenda note on 20.06.19
194	M/s. Pixadoo Visuals Private Limited, Bangalore. 01/53/8/E/AM20/P-11/IC	23.05.19	128 Nos. of Composit TI for stage Effect, Host Controller	4.14	Comments sought from PESO on 28.05.2019. Reminder sent vide agenda note on 20.06.19

			Falls Under Other Pyrotechnic Articles etc.		
195	M/s. Subramaniam Chemicals and Explosives Pvt. Ltd., Coimbatore. 01/53/8/E/AM20/S-23/IC	25.05.19	5000 nos. Safety cartridges.	8.90	Comments sought from PESO on 28.05.2019. Reminder sent vide agenda note on 20.06.19
196	M/s. Halliburton Offshore Services Inc, Mumbai. 01/53/8/E/AM20/H-8/IC	20.06.19	CD, DET, 80GR/FT, RDX, XHV, NYL JKT CD, AIR PK/CORD, Detonating UN0289,	3388.3	Approved as recommended by PESO vide Letter No. E-25(38)/92/2019 dated 04.07.19

RA Mumbai may issue the import authorization to the applicant for import of Explosives (as per ANF-2M) from USA & Germany for a CIF value of Rs. 33,88,30,530/- (USD 4762200) subject to the condition mentioned in the PESO vide Letter No. E-25(38)/92/2019 dated 04.07.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

197	M/s. Kyathi Climate Modification Consultants LLP, Bangalore 01/53/8/E/AM20/K-8/IC	19.06.19	5870 Nos. of Hygroscopic & Glaciogenic Flares	259.42	Approved as recommended by PESO vide Letter No. E-25(38)Import/Pol/2019 dated 04.07.19
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RA Bangalore may issue the import authorization to the applicant for import of 5870 Nos. of Hygroscopic & Glaciogenic Flares from USA for a CIF value of Rs. 2,59,42,000/- (USD 3,70,600) subject to the condition mentioned in the PESO vide Letter No. E-25(38) Import/Pol/2019 dated 04.07.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.

198	M/s. Schlumberger Asia Services Limited, Mumbai 01/53/8/E/AM20/S-37/IC	10.07.19	408120 nos. Shaped Charge (IMPORTED) (814), Detonating Fuse / Cord (IMPORTED) (824), Detonators (IMPORTED) (825)	4.08	Approved as recommended by PESO vide Letter No. E-25(38)60/2019 dated 23.07.19
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RA Mumbai may issue the import authorization to the applicant for import of 408120 Nos. of Explosives (as per ANF-2M) from USA & USA for a CIF value of Rs. 48,30,07,586.15/- (USD 70,01,124.60) subject to the condition mentioned in the PESO vide Letter No. E- E-25(38)60/2019 dated 23.07.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

Part-19 D/o Pharma

199	M/s. Aarti Industries Limited, Mumbai. 01/53/8/E/AM20/A-17/IC	14.05.2019	173.680 kgs., 26.720 kgs. Bromofluoro Methane	160.3	Comments sought from MOEF&CC (O) & C&PC on 14.05.2019. D/o C&PC vide OM No. C-II-1704/3/2019-CHEM.II-CPC has suggested to transfer the application to D/o Pharma. As suggested by D/o C&PC comments has been sought from D/o Pharma on 20.06.19. MoEF&CC (O) vide OM No. 11/16/2017-OC (Part-I) dated 17.07.19 has sought certain clarification from the firm. Hence, the firm is to submit reply directly to MoEF&CC(O) with copy
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200	M/s. Aarti Industries Limited, Mumbai. 01/53/8/E/AM20/A-14/IC	14.05.2019	174 kgs., 24 kgs. Bromofluoro Methane	185.3	to DGFT. Comments sought from MOEF&CC (O) & C&PC on 14.05.2019. As suggested by D/o C&PC comments has been sought from D/o Pharma on 20.06.19. MoEF&CC (O) vide OM No. 11/16/2017-OC (Part-I) dated 17.07.19 has sought certain clarification from the firm. Hence, the firm is to submit reply directly to MoEF&CC(O) with copy to DGFT.
201	M/s. Hi tech Scientific Systems Inc, Thana. 01/53/8/E/AM20/H-6/IC	10.06.19	0.010 Gms. Oxytocin Acetate	.34	The committee noted that the item is Prohibited for import. Accordingly, the committee decided to reject the case.
Part -21 Miscellaneous					
202	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1 & Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF & CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC on 15.04.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Reminder sent vide agenda note on 20.06.19.
203	M/s. K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT of Costos Roots (Saussuresa Lappa)	260.09	Comments sought from AUYSH on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Reminder sent vide agenda note on 20.06.19
204	M/s. Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM18/R-41/IC	14.03.18	6000 MT of Aluminium Dross Thrill	1755.0	Comments sought from M/o. Mines on 27.03.2018 DIPP vide OM dated 04.07.2018 has conveyed that M/o Mines may be consulted. As decided in the EFC dated 24.08.18, reminder has been sent to M/o Mines on 19.09.18. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC. Reminder sent on 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Reminder sent vide e-mail dated 19.06.19. Again reminder sent vide agenda note on 20.06.19

205	M/s. Gravita India P. Ltd, Jaipur 01/53/8/23773/AM18/G-44/IC	13.03.18	1500 MT of Aluminum Dross	585.00	Comments sought from M/o. Mines on 02.05.2018. M/o Mines vide OM No. 16/7/2018-M.V has suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 22.10.18. Reminder sent on 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Reminder sent vide e-mail dated 19.06.19. Again reminder sent vide agenda note on 20.06.19
206	M/s. Converge Electronics Trading (India) P. Ltd, Bangalore 01/53/8/E/AM19/C-21/IC	19.09.18	10000 Nos. of Unused Postage Stamps, EAR99	13.70	Comments sought from D/o Post on 26.09.2018. Reminder sent on 31.05.19. The committee directed to remind D/o Post.
207	M/s. Shanti Agro Products, Navsari 01/53/8/E/AM19/S-102/IC	07.03.19	200 MT of Zinc Ash below 65% Zinc	573.00	Comments sought from D/o Fertilizer on 22.03.19
208	M/s. M.G. Sales, Ahmedabad. 01/53/8/E/AM20/M-16/IC	22.06.19	100 Kgs. Titanium Powder	14.58	The committee decided to examine the case on file.
209	M/s. Director, CSIR-CCMB, Hyderabad 01/53/8/E/AM20/D-6/IC	07.06.19	500 Vls. Drosophila Melanogaster s	.02	Comments sought from D/o Biotechnology on 24.06.2019
210	M/s. Kalapurna Rare Alloys LLP, Mumbai. 01/53/8/E/AM20/K-10/IC	20.06.19	400 nos. Gold Foil	.05	The committee decided to examine the case on file.
211	M/s. Namdhari Seeds Pvt. Ltd., Bangalore. 01/53/8/E/AM20/N-8/IC	19.06.19	16320 Kgs. of Ginger	21.94	Comments sought from D/o Agriculture Cooperation & Farmers welfare on 21.06.2019
212	M/s. Intech DMLS Private Limited Bangalore. 01/53/8/E/AM20/I-21/IC	27.06.19	50 Kgs. of 1099837 (Plant 3004)MetcoA dd Ti-6Al-4V ELI-A 2.5 Kg/Metal Alloy-Titanium Powder	11.21	The committee decided to examine the case on file.
213	M/s. Asian Granito India Ltd., Ahmedabad 01/53/8/E/AM20/A-37/IC	11.07.19	5100 MT of Rough Marble Aggregate Stones	502.65	Comments sought from M/o Mines on 12.07.2019
Import of Gold & Silver Dore					
214	M/s. Bangalore Refinery (P) Ltd., Bangalore. 01/53/8/E/AM20/B-8/IC	06.05.2019	3000 Kgs. of Gold dore	87150.0	The firm has been granted import authorization for import of gold dore in the past. The firm has submitted copy of (i) Udyog Aadhar Memorandum from MSME (ii) copy of application made to Pollution Control Board (iii) copy of BIS license, valid upto 29.12.2018. The firm had not

					submitted the details viz. Custom Debit Sheet/BE of previous import authorization and also BIS License of the firm has expired. The committee accordingly, in its meeting dated 31.05.19 deferred the case for want of valid BIS license, copy of valid Pollution Certificate and details viz. Custom Debit Sheet/BE of previous import authorization. The firm vide e-mail dated 15.06.19 informed that they could not import gold dore against the License No.07500001024 dated 18.04.17, as they were getting the gold dore from HGML at that time. The firm has also submitted copy of application for renewal of BIS License. The request of the firm was deferred by the EFC in its meeting dated 21.06.19 for want of valid BIS license and valid Pollution Certificate. Hence, the firm is to furnish the above details.
215	M/s. India Government Mint (A Unit of SPMCIL), Mumbai. 01/53/8/E/AM20/I-20/IC	14.06.19	10000 Kgs Gold Dore	277942.29	The firm has submitted copy of (i) application for renewal of Consent to Operate (ii) copy of BIS list of refiners, showing their name (iii) DIC certificated dated 02.11.18 from Directorate of Industrial Safety and Health. The request of the firm was deferred by the EFC in its meeting dated 21.06.19 for want of (i) copy of BIS License and (ii) valid pollution certificate. Hence, the firm is to furnish the above details.
216	M/s. Zaveri & Co. Pvt. Ltd., Jammu & Kashmir. 01/53/8/E/AM20/Z-1/IC	13.06.19	20 MTs Gold Dore Bars	584762.43	Permission has been granted to the firm with the approval of Chairman EFC on 17.06.19. (Ex-post facto approval)
217	M/s. Auptag Refinery Pvt. Ltd., Maharashtra. 01/53/8/E/AM20/A-28/IC	13.06.19	2000 Kgs. Gold Dore Bars	51874.38	The firm has been granted import authorization for import of gold dore in the past. The firm has submitted copy of (i) Pollution Certificate dated 28.12.17 from Maharashtra Pollution Control Board, Dehradun valid upto 31.10.2025 (ii) copy of Udyog Aadhaar Memorandum from MSME. The firm has not submitted copy of BIS license. The firm has submitted the copy of application for BIS. The firm has imported 87.850 Kgs out of 1 MT permitted vide previous import authorization dated 15.06.2017, which has been expired. The request of the firm was deferred by the EFC in its meeting dated 21.06.19 for want of BIS License. Hence, the firm is to furnish the above details.
218	M/s. Sonigara Jewellers Private Limited, Pune 01/53/8/329/AM18/S-21/IC	31.05.17	2 MTs of gold dore	251798.98	The firm had applied for the first time. The request of the firm was closed by the EFC in its meeting dated 16.11.17 for want of NABL accreditation. The firm has now

					vide e-mail dated 01.07.19 has submitted the copy of BIS license dated 27.06.2019 valid upto 24.06.2020. The firm has also submitted copy of Pollution Certificate dated 31.05.2017 from Maharashtra Pollution Control Board valid up to 31.08.2022, Udyog Aadhar Memorandum from MSME. The committee decided to seek verification report of the refinery of the firm from the RA.
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5. The meeting ended with vote of thanks to the chair.

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